

\222ITEM NO.22 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Civil Appeal No(s). 5960/2014

VIJAY @ VIJAY KUMAR MISHRA & ANR. Appellant(s)

VERSUS

DINESH CHANDRA AWASTHI & ORS. Respondent(s)
(with appln. (s) for deletion of the name of respondent and office
report)

Date : 03/10/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr R.N.Pareek, Adv.

Mr Pavan Kumar,Adv.

For Respondent(s)

Mr Aum Mangalasserry, Adv.

Mr. Praveen Swarup,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Application for deletion of the name of respondent no.4
is yet to be listed before the Hon'ble Judge in Chambers.
Await orders.

List again on 28.11.2016.

(PAWAN DEV KOTWAL)
Registrar